

12.03-1/4 hrs.

Title: Regarding the Bills passed by both the Houses of Parliament during the Eleventh Session of the 13th Lok Sabha and assented to by the President.

SECRETARY-GENERAL: Sir, I lay on the Table the following 14 Bills passed by the Houses of Parliament during the Eleventh Session of Thirteenth Lok Sabha and assented to by the President since a report was last made to the House on 20 December, 2002 :

1. The Merchant Shipping (Amendment) Bill, 2002
2. The Medical Termination of Pregnancy (Amendment) Bill, 2002
3. The Countess of Dufferin's Fund (Repeal) Bill, 2002
4. The Prevention of Food Adulteration (Extension to Kohima and Mokokchung Districts) Repeal Bill, 2002
5. The Appropriation (Railways) No. 5 Bill, 2002
6. The North-Eastern Council (Amendment) Bill, 2002
7. The Suppression of Unlawful Acts Against Safety of Maritime Navigation and Fixed Platforms on Continental Shelf Bill, 2002
8. The Appropriation (No. 6) Bill, 2002
9. The Representation of the People (Second Amendment) Bill, 2002
10. The High Court Judges (Salaries and Conditions of Service) Amendment Bill, 2002
11. The Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 2002
12. The Pre-National Diagnostic Techniques (Regulation and Prevention of Misuse) Amendment Bill, 2002
13. The Prevention of Money-Laundering Bill, 2002
14. The Wild Life (Protection) Amendment Bill, 2002

I also lay on the Table copies, duly authenticated by the Secretary-General, Rajya Sabha, of the following 24 Bills passed by the Houses of Parliament and assented to by the President :-

1. The Imperial Library (Indentures Validation) Repeal Bill, 2002
2. The Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Bill, 2002
3. The Negotiable Instrument (Amendment and Miscellaneous Provisions) Bill, 2002
4. The Salaries and Allowances of Officers of Parliament and Leaders of Opposition in Parliament (Second Amendment) Bill, 2002
5. The Mysore State Legislature (Delegation of Powers) Repeal Bill, 2002
6. The Unit Trust of India (Transfer of Undertakings and Repeal) Bill, 2002
7. The Securities and Exchange Board of India (Amendment) Bill, 2002
8. The Delhi Metro Railway (Operation and Maintenance) Bill, 2002
9. The Constitution (Scheduled Castes) Orders (Second Amendment) Bill, 2002
10. The Consumer Protection (Amendment) Bill, 2002
11. The Refugee Relief Taxes (Abolition) Repeal Bill, 2002
12. The Representation of the People (Third Amendment) Bill, 2002
13. The Companies (Amendment) Bill, 2002
14. The Cable Television Networks (Regulation) Amendment Bill, 2002
15. The Transfer of Property (Amendment) Bill, 2002
16. The Indian Evidence (Amendment) Bill, 2002
17. The Freedom of Information Bill, 2002
18. The Representation of the People (Amendment) Bill, 2002
19. The Scheduled Castes and Scheduled Tribes Orders (Amendment) Bill, 2002
20. The Companies (Second Amendment) Bill, 2002
21. The Competition Bill, 2002
22. The Control of National Highways (Land and Traffic) Bill, 2002
23. The Offshore Areas Mineral (Development and Regulation) Bill, 2002
24. The Biological Diversity Bill, 2002

अध्यक्ष महोदय : अब जीरो ऑवर लेते हैं, श्री पी.मोहन जी आप बोलिये।

श्री रामजीलाल सुमन (फिरोजाबाद) : अध्यक्ष महोदय, सबसे पहले हमारा नोटिस है।

अध्यक्ष महोदय : इसके तुरंत बाद आपका नाम है।

श्री सईदुज्जमा (मुजफ्फरनगर) : अध्यक्ष महोदय, मैंने भी नोटिस दिया है।

अध्यक्ष महोदय : आपका नाम आया है, अभी आप बैठिये।